## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/79/(IB)/2017

NAME OF THE PETITIONER(S)

: R.PERIYASAMY

NAME OF THE RESPONDENT(S)

: HYAGREEVA LINES PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

M. EZHILARAS

Coursel for the Patitioner

N = 305/7/17

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## **ORDER**

Counsel for both the parties present. One more connected matter has been posted on 13.07.2017. Therefore, the matter is adjourned for hearing on the same date. **Put up on 13.07.2017 at 10.30 A.M.** 

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**(S. VIJAYARAGHAVAN)**MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)